

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2785
TO BE ANSWERED ON 17th MARCH, 2023**

SHORTAGE OF DOCTORS AND PARAMEDICAL STAFF IN AIIMS, PATNA

2785. SHRI JANARDAN SINGH SIGRIWAL:

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of vacant posts of doctors and paramedical staff in Central Government hospitals of the country, hospital-wise;
- (b) whether the Government has taken note of huge shortage of doctors and para-medical staff in AIIMS Patna;
- (c) if so, the details thereof along with the reasons therefor;
- (d) the corrective measures taken/being taken by the Government to fill up the vacant posts in AIIMS Patna; and
- (e) the concrete measures being taken by the Government for smooth functioning of AIIMS Patna?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

- (a) Details of vacant posts of doctors and paramedical staff in three Central Government hospitals, located in New Delhi are as under:

	Category	Vacancies		
Sl. No.		Vardhman Mahavir medical College & Safdarjung Hospital	Atal Bihari Vajpayee Institute of Medical Sciences & Dr. Ram Manohar Lohia Hospital	Lady Hardinge Medical College & Smt. Sucheta Kriplani & Associated Hospitals
1.	Doctors	118	71	52
2.	Nurses	100	01	27
3.	Other Support Staff			
	Group B	205	126	69
	Group C	133	367	519

(b) to (e): Details of sanctioned and filled up posts of faculty and non-faculty in AIIMS Patna are under: -

Posts	No. of Sanctioned Posts	No. of Posts filled
Faculty	305	184
Non-Faculty	3876	1904
Project Cell Posts	8	3
Total	4189	2091

Following provisions have been facilitated by this Ministry for augmenting faculty strength in the newly set up AIIMS:

- (i) Standing Selection Committee (SSC) has been constituted in each new AIIMS to facilitate expeditious filling up of vacancies.
- (ii) The upper age limit for direct recruitment against the posts of Professor and Additional Professor has been raised from 50 years to 58 years.
- (iii) Permission has been granted for taking serving faculty from Government Medical Colleges/Institutes on deputation basis.
- (iv) Contractual engagement of retired faculty of Government Medical Colleges/Institutes up to 70 years of age has also been allowed.
- (v) Overseas Citizen of India (OCI) card holders have been allowed to be appointed on faculty positions.
- (vi) Visiting faculty scheme has been formulated to allow national and international faculty to work in newly set up AIIMS for teaching and academic purposes
- (vii) Temporary diversion of faculty posts has been allowed on loan basis from one Department to another, which can be filled up on contractual basis.
- (viii) Advertisement for recruitment with one-year validity has been put in place to fast track the process of filling up vacancies.
- (ix) Centralized recruitment for Nursing cadres has been implemented.
